

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.558/2018, IA (CA)/08/2024 in CP No.704/241/HDB/2018
NAME OF THE COMPANY	Jeetendra Apartments Pvt Ltd & 2 others
NAME OF THE PETITIONER(S)	Dilip Kumar Agarwal
NAME OF THE RESPONDENT(S)	Jeetendra Apartments Pvt Ltd & 2 others
UNDER SECTION	241

ORDER

IA (CA)/08/2024

Present: Ld. Counsel Ms. Kopal Sharraf for the Applicant.

Ld. Counsel Mr. Pramod Maligi for the Respondent.

For filing counter, **matter is adjourned to 23.07.2024 along with IA No.558/2018.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)